

In The Central Administrative Tribunal
Calcutta Bench

OA 911 of 1996

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Haripada Raides

-VS-

M/o Defence

For the Applicant : None

For the Respondents: Mr. B. Mukherjee, Counsel

Heard on : 16-03-2001

Date of Order : 16-03-2001

O R D E R

D. PURKAYASTHA, JM

To-day Ld. Counsel Mr. S.K. Dutta on behalf of Ms. Ms. Ray, Ld. Counsel for the applicant on record prays for adjournment. Ld. Counsel Mr. Mukherjee appears on behalf of the respondents. We find that neither Ld. Counsel on record nor the applicant appeared before this Tribunal on last three consecutive dates. So, application is dismissed for default.

B.P. Singh
(B.P. Singh)

Member (A)

D. Purkayastha
(D. Purkayastha)

Member (J)

DKN